

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2014
I.A. Nos. 316, 392 & 394 of 2014

Dated:3rd August, 2015

In the matter of :

Reliance Infrastructure Ltd. Appellant (s)
 Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **26.08.2015.**

COURT MASTER

